Election Matter
By Fax/e-mail

F.No. C.50/61(3)/2015-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs
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North Block, New Delhi.
Dated the 11th September, 2015.

To,
The Commissioner of Customs,
Customs House,
Navrangpura,
Ahmedabad – 380009.

Subject: General Election to the Legislative Assembly of Bihar – reg.

Sir,

I am directed to refer to the Election Commission’s letter No. 464/Exp. Obs./2015/EEPS/Vol. IV dated 9th September, 2015 regarding appointment of 16 IC&CES and letter of even number dated 10th September, 2015 regarding appointment of 22 IC&CES Officers as Expenditure Observers in the General Election to the Assembly of Bihar, 2015. (The letter of Election Commission is available on the website of the Department.)

2. It is requested that in addition to the 16+22 Officers listed by the Election Commission, the following officer may also be directed to attend the Briefing Meeting of the Election Commissioner on the date, place and time mentioned below:-

<table>
<thead>
<tr>
<th>Sr.No.</th>
<th>Name of the Officer</th>
<th>Place, Date and time of Briefing Meeting</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Arun Richard, Deputy Commissioner.</td>
<td>Conference Hall, 4th Floor, Nirvachan Sadan, Asoka Road, New Delhi.</td>
</tr>
<tr>
<td></td>
<td></td>
<td>Date: 14th September, 2015 (Monday) at 9.30 AM.</td>
</tr>
</tbody>
</table>

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528
Copy to:

1. The officer concerned *(by e-mail)*.
2. The Secretary, (Attn. Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi for information.
3. The Website Manager, DG (Systems) with the request to upload this letter on the official website of CBEC.

(S.A. Ansari)

Under Secretary to the Government of India
Tel. No. 2309 5528